

**Institution, Disposal, Pendency and Case Clearance Rate in the District Courts of Odisha
from 01.01.2024 to 31.12.2024**

Months	Opening Balance			Institution			Disposal			Pendency			Case Clearance Rate of disposal w.r.t. institution		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
January	3,40,242	15,33,070	18,73,312	7,128	37,913	45,041	7,821	25,835	33,656	3,39,549	15,45,148	18,84,697	109.72	68.14	74.72
February	3,39,549	15,45,148	18,84,697	6,918	34,396	41,314	7,662	26,515	34,177	3,38,805	15,53,029	18,91,834	110.75	77.09	82.72
March	3,38,805	15,53,029	18,91,834	6,634	36,092	42,726	11,225	33,626	44,851	3,34,214	15,55,495	18,89,709	169.20	93.17	104.97
April	3,34,214	15,55,495	18,89,709	7,039	35,395	42,434	7,895	29,833	37,728	3,33,358	15,61,360 *	18,94,718 *	112.16	84.29	88.91
May	3,33,358	15,61,360	18,94,718	7,087	37,830	44,917	9,244	34,165	43,409	3,30,144 **	15,75,923 **	19,06,067 **	130.44	90.31	96.64
June	3,30,144	15,75,923	19,06,067	4,814	31,788	36,602	3,517	20,006	23,523	3,27,322 ***	15,87,830 ***	19,15,152 ***	73.06	62.94	64.27
July	3,27,322	15,87,830	19,15,152	8,230	36,226	44,456	8,204	27,481	35,685	326113 ****	15,96,745****	19,22,858****	99.68	75.86	80.27
August	3,26,113	15,96,745	19,22,858	7,288	36,555	43,843	8,097	28,086	36,183	3,25,304	16,04,976 *****	19,30,280*****	111.10	76.83	82.53
September	3,25,304	16,04,976	19,30,280	6,410	33,823	40,233	11,868	39,271	51,139	3,19,846	15,99,528	19,19,374	185.15	116.11	127.11
October	3,19,846	15,99,528	19,19,374	5,832	28,857	34,689	5,608	22,176	27,784	3,20,058*****	16,06,209	19,26,267*****	96.16	76.85	80.09
November	3,20,058	16,06,209	19,26,267	6,525	32,401	38,926	7,665	28,854	36,519	3,18,918	16,09,756	19,28,674	117.47	89.05	93.82
December	3,18,918	16,09,756	19,28,674	7,109	36,740	43,849	9,970	41,728	51,698	3,16,057	16,04,768	19,20,825	140.24	113.58	117.90
Total	3,40,242	15,33,070	18,73,312	81,014	4,18,016	4,99,030	98,776	3,57,576	4,56,352	3,16,057	16,04,768	19,20,825	121.92	85.54	91.45

Institution of Criminal cases increased due to filing of 42,819 cases under M.V. Act as a result of automatic challan based on CCTV image capture.

One working day consists of 6 working hours.

Average loss of working days in 2024 (till 31st December) is 0.011 days .

Average working strength of Judicial Officers against average sanctioned strength of 1028 in 2024 (till 31st December) is 837.5 .

So, cumulative loss of judicial hours of all Courts in 2024 (till 31st December) is $6 \times 0.011 \times 837.5 = 55.275$ hours .

** Due to physical verification, pendency of Criminal cases increased by 303 cases in the Court of Gram Nyayalaya, Odagaon of Nayagarh Judgeship in the month of April, 2024.*

*** Due to physical verification, there is discrepancy of pendency in the Judgeships of Deogarh, Ganjam, Jagatsinghpur, Jajpur, Khurda, Puri & Sundargarh for which total pendency increased by 9841 cases. (Civil pendency decreased by 1057 cases & Criminal pendency increased by 10,898 cases during the month of May, 2024)*

**** Due to physical verification, there is discrepancy of pendency in the Judgeships of Angul, Balangir, Balasore, Bhadrak, Dhenkanal, Ganjam, Jagatsinghpur, Kendrapara, Keonjhar, Khurda, Mayurbhanj, Nayagarh, Puri, Sambalpur, Sonepur & Sundargarh for which total pendency decreased by 3994 cases. (Civil pendency decreased by 4119 cases & Criminal pendency increased by 125 cases during the month of June, 2024)*

***** Due to physical verification, total pendency decreased by 1065 cases (Civil pendency decreased by 1235 cases & Criminal pendency increased by 170 cases during the month of July, 2024) in the Judgeship of Khurda.*

****** Due to physical verification, Criminal pendency so also total pendency decreased by 238 cases during the month of August, 2024 in the judgeship of Boudh.*

****** Due to physical verification, Civil pendency so also total pendency decreased by 12 cases during the month of October, 2024 in the judgeship of Ganjam.*

DISTRICT COURT PENDENCY from 01.01.2024 to 31.12.2024

Name of the Judgeship	Opening balance as on 01.01.2024			Institution from 01.01.2024 to 31.12.2024			Disposed of from 01.01.2024 to 31.12.2024			Pending cases as on 31.12.2024		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
Angul	8782	85007	93789	1675	16847	18522	2921	14279	17200	7549	83010	90559
Balangir	6748	45284	52032	1728	21107	22835	2239	17397	19636	6202	49501	55703
Balasure	38694	88723	127417	10194	19698	29892	10480	15309	25789	38131	93872	132003
Bargarh	5953	47667	53620	1640	8884	10524	1655	6548	8203	5938	50003	55941
Bhadrak	28698	68186	96884	4391	13686	18077	6128	9131	15259	25396	71501	96897
Boudh	1111	18239	19350	355	4847	5202	576	3303	3879	890	19545	20435
Cuttack	38456	156515	194971	9915	43151	53066	11242	37641	48883	37129	162025	199154
Deogarh	779	16039	16818	352	4728	5080	350	2052	2402	776	18183	18959
Dhenkanal	8743	39590	48333	2139	12197	14336	2344	7931	10275	8483	43785	52268
Gajapati	503	8172	8675	307	3967	4274	343	3612	3955	467	8527	8994
Ganjam	11187	77450	88637	4907	33644	38551	5099	29017	34116	10957	87878	98835
Jagatsinghpur	10805	35842	46647	3585	10020	13605	3926	8223	12149	10159	36903	47062
Jajpur	22739	71336	94075	4279	15514	19793	5615	9536	15151	20656	80638	101294
Jharsuguda	3544	39847	43391	848	8462	9310	1509	8120	9629	2883	40189	43072
Kalahandi	3862	39401	43263	1691	11907	13598	1892	12784	14676	3661	38524	42185
Kandhamal	824	15830	16654	478	6648	7126	549	5327	5876	753	17151	17904
Kendrapara	17859	43793	61652	3365	7282	10647	3784	6381	10165	17054	45382	62436
Keonjhar	9402	47427	56829	1922	11081	13003	2134	8597	10731	9169	49433	58602
Khurda	52804	145674	198478	8962	55212	64174	12970	44515	57485	46142	161922	208064
Koraput	3902	35191	39093	1082	9877	10959	986	8194	9180	3998	36874	40872
Malkangiri	398	10269	10667	222	5314	5536	237	3928	4165	383	11655	12038
Mayurbhanj	12502	60396	72898	3337	15533	18870	4132	15050	19182	11728	61835	73563
Nabarangpur	995	25489	26484	425	4978	5403	602	7004	7606	818	23463	24281
Nayagarh	4770	25664	30434	2373	9028	11401	2361	7208	9569	4797	27791	32588
Nuapada	2500	17272	19772	710	4465	5175	1075	4225	5300	2135	17512	19647
Puri	21855	61911	83766	4756	12404	17160	6504	13391	19895	19956	61658	81614
Rayagada	1772	17069	18841	617	6732	7349	709	6287	6996	1680	17514	19194
Sambalpur	6224	79027	85251	1941	17868	19809	2726	18091	20817	5450	79517	84967
Sonepur	2768	24721	27489	543	4637	5180	795	7965	8760	2529	21489	24018
Sundargarh	11063	86039	97102	2275	18298	20573	2893	16530	19423	10188	87488	97676
TOTAL	3,40,242	15,33,070	18,73,312	81,014	4,18,016	4,99,030	98,776	3,57,576	4,56,352	3,16,057	16,04,768	19,20,825

Due to physical verification, total pendency increased by 4835 cases (Civil pendency decreased by 6423 cases & Criminal pendency increased by 11,258 cases) as on 31.12.2024.